Dated: 2**6**.05.2025

ORDER NO. 103 of 2025

Hon'ble President is pleased to order the sitting commencing from **02.06.2025** to **29.08.2025** for **CESTAT**, **Mumbai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.06.2025 to 14.08.2025	Mr. S. K. Mohanty, Hon'ble Member (Judicial) and Mr. M. M. Parthiban, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 18.08.2025 to 29.08.2025		Customs and Service Tax Division Bench matters
From 02.06.2025 to 29.08.2025	Mr. C. J. Mathew, Hon'ble Member (Technical) and Mr. Ajay Sharma, Hon'ble Member (Judicial)	Excise Division Bench matters
From 02.06.2025 to 14.08.2025	Mr. S. K. Pati, Hon'ble Member (Judicial) and Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	Customs Division Bench matters
From 18.08.2025 to 29.08.2025	Mr. S. K. Pati, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of leave/tour of any Member in the Excise Division Bench from 02.06.2025 to 29.08.2025 and in the Customs Division Bench from 02.06.2025 to 14.08.2025, those lists will be taken up by the Bench comprising Mr. S. K. Mohanty, Member (Judicial) and Mr. M. M. Parthiban, Member (Technical) and the other available Member in the Division Bench will sit in Single Member Bench. If any Member in the Service Tax Division Bench is on leave/tour, the matters will be taken up by other two Division Benches by splitting the list into two or by the available Division Bench and the other remaining Member will sit in the Single Member Bench.

2. From 02.06.2025 to 14.08.2025, on every Wednesday and Friday, Mr. S. K. Pati, Member (Judicial) and Mr. Anil G. Shakkarwar, Member (Technical) will sit in the Single Member Benches and the Customs Division Bench matters will be heard by the Bench comprising Mr. S. K. Mohanty, Member (Judicial) and Mr. M M Parthiban, Member (Technical) and, in the event of non sitting of this Bench, all Division Bench matters may be taken by the other available Division Bench.

3. All part heard matters are released for fresh hearing before the regular bench.

4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" / "court proceedings".

By Order Mukesh Gupta) **Deputy Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Mumbai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai /Bar Association, Mumbai /O/o Commissioner (AR), Mumbai /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

Dated: 26.05.2025

ORDER NO. 104 of 2025

Hon'ble President is pleased to order the sitting commencing from **02.06.2025** to **29.08.2025** for **CESTAT**, **Kolkata** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. Ashok Jindal, Hon'ble Member (Judicial) and	Customs and Service Tax Division
02.06.2025	Mr. K. Anpazhakan, Hon'ble Member (Technical)	Bench matters
to	Mr. R. Muralidhar, Hon'ble Member (Judicial) and	Excise Division Bench matters
	Mr. Rajeev Tandon, Hon'ble Member (Technical)	

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.

2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.

3. All part heard matters are released for fresh hearing before the regular bench.

4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" / "court proceedings".

By Order Mukesh Gupta) **Deputy Registrar**

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Deputy Registrar

Dated: 26.05.2025

ORDER NO. 105 of 2025

Hon'ble President is pleased to order the sitting commencing from **02.06.2025** to **29.08.2025** for **CESTAT**, **Chennai** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.06.2025	Mr. P. Dinesha, Hon'ble Member (Judicial) and	Excise and Service Tax
to 29.08.2025	Mr. Vasa Seshagiri Rao, Hon'ble Member (Technical)	Division Bench matters
	Mr. M. Ajit Kumar, Hon'ble Member (Technical) and	Customs Division Bench
	Mr. Ajayan T. V., Hon'ble Member (Judicial)	matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.

2. Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.

3. All part heard matters are released for fresh hearing before the regular bench.

4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" /"court proceedings".

Bv Order, Mukesh Gupta) **Deputy Registrar**

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Chennai/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chennai /Bar Association, Chennai /O/o Commissioner (AR), Chennai /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

Dated: 26.05.2025

ORDER NO. 106 of 2025

Hon'ble President is pleased to order the sitting commencing from **02.06.2025** to **29.08.2025** for **CESTAT**, **Allahabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.06.2025	Mr. P. K. Choudhary, Hon'ble Member (Judicial)	Single Member Bench matters
to 29.08.2025	Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	
NT .		

Note:

1. The roster is subject to vacations as declared in 2025 calendar.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" / "court proceedings".

By Order, (Mukesh Gupta) **Deputy Registrar**

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association, Allahabad /O/o Commissioner (AR), Allahabad /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

Dated: 2**6**.05.2025

ORDER NO. 107 of 2025

Hon'ble President is pleased to order the sitting commencing from **02.06.2025** to **29.08.2025** for **CESTAT**, **Chandigarh** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
	Mr. Shyam Sunder Garg, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.

2. The roster is subject to vacations as declared in 2025 calendar.

3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" / "court proceedings".

By Order. Mukesh Gupta) **Deputy Registrar**

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, Chandigarh /O/o Commissioner (AR), Chandigarh /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

Dated: 26.05.2025

ORDER NO. 108 of 2025

Hon'ble President is pleased to order the sitting commencing from **02.06.2025** to **29.08.2025** for **CESTAT**, **Hyderabad** as follows:-

WORKS ASSIGNED	٦
Customs, Excise and Service Tax Division Bench matters	

Note:

1. In the event of leave/tour of any Member in a Division Bench, the other Member in the Division Bench will hear Single Member cases.

2. On every Friday, both the Members will sit in Single Member Bench.

3. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" / "court proceedings".

By Order, (Mukesh Gupta) Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Hyderabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association, Hyderabad /O/o Commissioner (AR), Hyderabad /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar

Dated: 26.05.2025

ORDER NO. 109 of 2025

Hon'ble President is pleased to order the sitting commencing from **02.06.2025** to **29.08.2025** for **CESTAT**, **Ahmedabad** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.06.2025 to 29.08.2025	Mr. Ajaya Krishna Vishvesha, Hon'ble Member (Judicial)	Customs, Excise and Service Tax Division Bench matters. Single Member Bench matters.

Note:

1. If the Judicial Member in the Division Bench is on leave/tour, Mr. A. K. Vishvesha, Hon'ble Member (Judicial) will sit in the Division Bench. If the Technical Member in the Division Bench is on leave/tour, Mr. Somesh Arora, Member (Judicial) will also sit in Single Member Bench.

2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website <u>www.cestat.gov.in</u> in the link "Daily orders" / "court proceedings".

By Order, (Mukesh Gupta) **Deputy Registrar**

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Ahmedabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Ahmedabad /Bar Association, Ahmedabad /O/o Commissioner (AR), Ahmedabad /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar